Year	Sindhudurg Cases sanctiuoned by banks			Ratnagırı Cases sanctioned by banks	
	No (Rs in	Arnount lakhs)	No (Rs in	Amount lakhs)	
1988-89	130	30 07	192	35 35	
1 98 9-90	94	22 65	115	20 62	
1990-91	80	14 65	121	25 02	

The data reporting system of the banks does not generate specific infromations re garding scheme-wise and district-wise re covery of the loans granted. However, the percentage of total demand to total recovery under the schemes has been estimated to be within the range of 20% to 30%.

Linking of N.H. 9 with N.H 5

4927 SHRIV SOBHANDHEESWARA RAO VADDE

Will the Minister of SURFACE TRANS PORT be pleased to refer to the reply given to Unstarred Question No 5255 on August 30, 1991 and state

(a) whether the High Court stay on the project for connecting of NH 9 with NH 5 has since been vacated

(b) if so, the present stage of the project and its estimated cost, and

(c) the date by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) (a) according to the information received from the State Govemment, the claimants have agreed to withdraw the case from the High Court, Andhra Pradesh provided the alignment is slightly modified by the State P W D

(b) and (c) the work in reach from N H 9 to gollapudi to the entrance of the Tunnel is aimost complete. The work from exit of tunnel to R O B. I is yet to be taken up. The total estimated cost of the entire project would be Rs 116.68 lakhs. The balance work is expected to be completed by May, 93

Trade with West African countries

4928 SHRI RAJENDRA AGNIHOTRI Will the Minister of COMMERCE be pleased to state

(a) whether the Government are aware that according to a study conducted by the confederation of Indian Industry, there is a tremendous scope for cooperation between India and West African countries, and

(b) if so, the measures proposed to be taken by the Government to boost the trade with West African countries?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P CHIDAMBARAM) (a) Yes, Sir

(b) the Government intends to take the